

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17-09-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/246/IB/2020
PETITION NUMBER : TCP/70/IB/2017
NAME OF THE PETITIONER(S) : PRIYA S ANAND (LIQUIDATOR)
(RRP HOUSING PVT LTD)
NAME OF THE RESPONDENT(S) : N.PADMANABHAN & 2 OTHERS
UNDER SECTION : 35(1) OF IBC & R/W REGULATION 9 OF THE
(LIQUIDATION PROCESS) REG 2016

ORDER

Ld. Counsel Ms. Priya S Anand, Liquidator and Ld. Counsel Mr. R. Pradeep for the Applicant are present. Ld. Counsel Mr. Raghav Balasubramaniam for the Respondent is present.


Counsel for the Respondent states that counter has been filed in the Registry. Pleadings are completed.

List the matter on **12.10.2020** for arguments.

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

-sd-


[R. SUCHARITHA]
Member (Judicial)

vs